

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD**

(This is the 11<sup>th</sup> **Day of AUGUST, 2018**)

**Hon'ble Mr. Rakesh Sagar Jain-JM**  
**Hon'ble Mr. Mohd. Jamshed - AM**

**CCP No.330/00128 of 2016  
(Arising out of Original Application No. 75 of 2013)**

Devi Shankar Tiwari, Son of Late Sri R.N. Tiwari, Resident of Village and Post Khuluwa, District Mirzapur.

Ex Store Keeper cum Accounts Clerk in the office of the Development Commissioner (Handicrafts), Ministry of Textile, West Block No.7, R.K. Puram, New Delhi 110001.

..... **Applicant**

**By advocate: Shri N.L. Srivastava**

Versus

Sri Alok Kumar, Development Commissioner (Handicrafts), Ministry of Textile, West Block No., R.K. Puram, New Delhi 110001.

..... **Respondents**

**By advocate: Shri L.M. Singh**

**ORDER**

**Delivered by Hon'ble Mr. Rakesh Sagar Jain -Member (J)**

Heard Shri N.L. Srivastava, learned counsel for the applicant and Shri L.M. Singh, learned counsel for the respondents.

2. Learned counsel for the respondents submitted that the order of this Tribunal has been complied with.

3. We have perused the compliance affidavit and are of the view that the order passed by this Tribunal has been complied with.

4. Accordingly, the contempt petition is dismissed and notices issued stands discharged.

**(Mohd Jamshed)**

Member (A)

/Neelam/

**(Rakesh Sagar Jain)**

Member (J)